

DIVISION BENCH  
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/932(KB)2018  
IA(I.B.C)/790(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS MADHUSALA DRINKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Jitendra Lohia, Liquidator

Ms. Tanusree Paul, Adv.

] For the Liquidator

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/790(KB)2024:**
  - a. This is an application for placing on record the Progress Report which is placed at page 14 onwards and this application is supported by an affidavit at page 61 onwards.
  - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/790(KB)2024 is allowed and disposed of.**
3. List this matter **on 15.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**